

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**ORIGINAL APPLICATION NO.060/00739/2017 &
MA No. 060/00987/2017**

Chandigarh, this the 16th day of October, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...

Nirmal Kumar son of Sh. Vijay Kumar, aged 31 years, Postal Assistant, Kalanaur, Gurdaspur Division, resident of C/o Bedi Bajri Crusher, Near 5 Feet Line, Dal Road Village Bhadroya, Dalhausi Road, Pathankot – 145001. (Group C')

....**Applicant**

(Present: Mr. V.K. Sharma, Advocate)

Versus

1. Union of India through the Secretary to Government of India, Ministry of Communications & Information Technology, Department of Posts, Dak Bhawan, New Delhi.
2. Director Postal Services, Punjab Region, Chandigarh – 160017.
3. Senior Superintendent of Post Offices, Gurdaspur Division – 143521.

....**Respondents**

(Present: Mr. Ram Lal Gupta, Advocate)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the parties are in agreement that this O.A. and MA have been rendered infructuous and may be disposed as such, as the respondents have passed the order imposing penalty upon the applicant and the period for which the applicant was put under suspension has been treated as duty period.
2. Ordered accordingly.

**(AJANTA DAYALAN)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 16.10.2018

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